

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110001.

Telephone/Fax No(s) :011-23753915/23753920

No. ENGG/2012/1/2019-CERC

Dated 10th June, 2019

NOTICE

Subject: Constitution of Expert Group to review “Indian Electricity Grid Code and other related issues” .

It is inform that Central Electricity Regulatory Commission (CERC) vide office order dated 28.5.2019 has constituted an Expert Group to review the Indian Electricity Grid Code (IEGC) and other related issues under the Chairmanship of Shri Rakesh Nath, Ex-Chairperson, CEA & Ex-Member (Tech) of APTEL . The office order dated 28.5.2017 is attached herewith.

2. All concerned stakeholders are requested to give their comments/suggestions on the changes / modifications to be made in the existing IEGC in light of large scale integration of renewable and changing power sector scenario in the country.

3. Your considered views and suggestions may be submitted latest by 21.6.2019 at mail id – scshrivastava@cercind.gov.in

Sd/-
(Sanoj Kumar Jha)
Secretary, CERC



केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION



Sanoj Kumar Jha, IAS
Secretary

No. ENGG/2012/1/2019-CERC

Dated :- 28th May, 2019

NOTIFICATION

Subject: Constitution of Expert Group to review "Indian Electricity Grid Code and other related issues"

Central Electricity Regulatory Commission (CERC) has decided to constitute an Expert Group to review "Indian Electricity Grid Code and other related issues".

2. The Expert Group has been constituted having following members:-

- Shri Rakesh Nath, Ex-Chairperson, CEA & Ex-Member (Tech) of APTEL - Chairman
- Shri A.S.Bakshi, Ex-Chairperson, CEA & Ex-Member, CERC - Member
- Shri Ravinder, Ex-Chairperson & Member (PS), CEA, Ex-Chief (E), CERC - Member
- Shri Satish Shrivastava, Chief (Engg), CERC - Member, Convenor

3. The scope of work of the Group is as follows:-

- To review the provisions of Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010 based on past experience, recent developments in the power system of India, changes in market structure and the future challenges which includes high level of renewable penetration in the grid, introduction of new products in market etc.; and
- Suggest appropriate regulatory intervention and prepare draft IEGC making recommendation for proposed amendment or changes in the existing Grid Code.

4. While carrying out the task, the group may co-opt or invite any person / expert / institution / organization for advise or opinion in the subject matter. POSOCO is requested to provide necessary assistance to the group for any data and study. Secretarial assistance to the group will be provided by the Engg. Division of CERC.

5. The Group shall submit revised draft IEGC to the Commission within six months of issue of the notification.

Yours faithfully,


28/05/19
(Sanoj Kumar Jha)

To,

Shri Satish Shrivastava,
Chief (Engg), CERC - Member, Convenor
Email ID : sechandra@hotmail.com